## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CP(CAA) No. 29/NCLT/AHM/2017 In CA (CAA) no. 5 /NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.05.2017

Name of the Company:

Cadila Healthcare Ltd.

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

5.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. Sandeep Singhi Advocate Petitioner

2. Pranjal Bueh "

1. J

## <u>ORDER</u>

Learned Advocate Mr. Sandeep Singhi with Learned Advocate Mr. Pranjal Buch present for Petitioner. None present for Regional Director and Official Liquidator.

Affidavit of publication and service of notice on Regional director and Official Liquidator filed.

Affidavit in reply to the representation of the Regional Director and to the representation of the Official liquidator filed.

Heard Learned Counsel for petitioner.

Order reserved.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 4<sup>th</sup> day of May, 2017.